

hrs have also been provided from Buradi Village to Kendriya Terminal and vice-versa at 1715 and 1800 hours.

CGHS Dispensary in Buradi Village and Sant Nagar Colony, Delhi

1491. SHRI RAJ KUMAR RAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is no C.G.H.S. Dispensary in Buradi Village and Sant Nagar Colony, Delhi where thousands of Government employees reside ;

(b) if so, whether Government propose to open C.G.H.S. dispensaries at the said places ; and

(c) if so, by what time and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c) A basic norm of 2000-2500 Central Government employees residing within a radius of 3 km is required for opening a new CGHS dispensary in an area. The question of opening CGHS dispensaries in Buradi Village and Sant Nagar will be considered after the basic norm is fulfilled, and subject further, to the availability of resources.

[English]

Vacant posts of Libraries in Kendriya Vidyalaya

1492. SHRI RAJ KUMAR RAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a number of posts of librarians are lying vacant in many Kendriya Vidyalayas ;

(b) if so, the total number of such vacant posts ;

(c) the percentage of vacant posts to the total sanctioned posts ;

(d) the reasons for these vacancies ; and

(e) the action taken/proposed to fill up the vacancies so far ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT KRISHNA SAHI) : (a) Yes, Sir.

(b) 77 as on 28.2.1986.

(c) 17%.

(d) Due to creation of new posts, resignation/retirement/promotion of existing librarians.

(e) After the selection process the panels have already been drawn up to fill the vacant posts of Librarians.

Irregularities in various Construction projects undertaken by Kendriya Vidyalaya Sangathan

1493. SHRI RAJ KUMAR RAI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Comptroller and Auditor-General of India in his Report for the year 1984-85 has pointed out a number of irregularities in various construction projects undertaken by Kendriya Vidyalaya Sangathan ;

(b) if so, the details of the irregularities and the amount of losses incurred ; and

(c) the action Government have taken or propose to take against the erring officers responsible for these losses ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. KRISHNA SAHI) : (a) and (b) The Comptroller and Auditor-General of India in the report for the year 1984-85, which has already been laid on the Table of the